

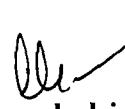
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s) :  
Advocate for  
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><b>O.A. No. 290/00096/14</b> <b>Date of Order : 20/03/2015</b></p> <p>Mr S.K. Malik present for applicant. Mr Jagat Tatia present for respondents.</p> <p>Counsel for applicant submits that the applicant has been promoted vide order No. 101/2014 dated 30/09/2014 to the post of Superintendent on regular basis, therefore, this OA has rendered infructuous.</p> <p>The respondents in support of their reply has also filed Annex. R/33 which is order No. 101/2014 dated 30.09.2014, therefore, in view of submission made by counsel for applicant as well as document annexed by respondents in support of their reply, OA is dismissed as rendered infructuous.</p> <p>ss</p>

  
[ Meenakshi Hooja ]  
Administrative Member

  
[ Justice K.C.Joshi ]  
Judicial Member